

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 02.01.2024

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	34/2024	02.01.2024	WA-1029/2022	SANJAY KUMAR BEHERA	C.O.		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-6)
2	50/2024	02.01.2024	CRLMA-482/2023	M/S. PRADIP KUMAR MALLICK, B.B.BEHERA	C.O.		Order Dtd. 2023-12-22	BAIL-2	(Seat No-8)
3	91/2024	02.01.2024	WP (C) - 13779/2010	P K NAYAK	C.O.		Order Dtd. 2017-08-18		(Seat No-8)
4	92/2024	02.01.2024	WP (C) - 22510/2016	SOURAVA CH. DASH	C.O.		Order Dtd. 2023-12-08	WRIT BRANCH-7	(Seat No-48)
5	94/2024	02.01.2024	BLAPL-13572/2023	B.R.MOHANTY	C.O.		Order Dtd. 2023-12-18	BAIL-1	(Seat No-2)
6	102/2024	02.01.2024	CONTC-512/2016	CHHABI RANA	C.O.		Order Dtd. 2016-11-11		(Seat No-2)
7	103/2024	02.01.2024	WP (C) - 41281/2023	JINU RANI	C.O.		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)
8	104/2024	02.01.2024	WP (C) - 41421/2023	A.SUNDARAY	C.O.		Order Dtd. 2023-12-22	WRIT BRANCH-2	(Seat No-8)
9	105/2024	02.01.2024	WP (C) - 41303/2023	K. DANG	C.O.		Order Dtd. 2023-12-22	WRIT BRANCH-1	(Seat No-2)
10	106/2024	02.01.2024	WP (C) - 41305/2023	K. DANG	C.O.		Order Dtd. 2023-12-22	WRIT BRANCH-1	(Seat No-2)
11	108/2024	02.01.2024	WP (C) - 22361/2014	D.NAYAK	C.O.		Order Dtd. 2023-12-21		(Seat No-2)
12	109/2024	02.01.2024	WP (C) - 22361/2014	M.R. SAHOO	C.O.		Order Dtd. 2023-12-21		(Seat No-2)

13	110/2024	02.01.2024	FAO-1020/2019	P.K. PAL	C.O.		Order Dtd. 2023-12-22	MISC. APPEAL SEC.	(Seat No-9)
14	111/2024	02.01.2024	WP (C) - 41879/2023	P.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANCH-6	(Seat No-24)
15	112/2024	02.01.2024	WP (C) - 41881/2023	P.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANCH-6	(Seat No-24)
16	114/2024	02.01.2024	WP (C) - 42047/2023	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-42)
17	115/2024	02.01.2024	WP (C) - 42043/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Seat No-42)
18	117/2024	02.01.2024	WP (C) - 42044/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Seat No-42)
19	118/2024	02.01.2024	WP (C) - 42045/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Seat No-42)
20	119/2024	02.01.2024	WP (C) - 42048/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Seat No-42)
21	120/2024	02.01.2024	WP (C) - 40835/2023	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Seat No-33)
22	121/2024	02.01.2024	WP (C) - 42046/2023	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-42)
23	122/2024	02.01.2024	WP (C) - 31019/2023	ATMAJIT MANMITH DAS	C.O.	DR (J)	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Seat No-35)
24	123/2024	02.01.2024	WP (C) - 42039/2023	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-42)
25	124/2024	02.01.2024	WP (C) - 42042/2023	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-42)
26	125/2024	02.01.2024	WP (C) - 42065/2023	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Seat No-42)
27	126/2024	02.01.2024	WP (C) - 34046/2023	A.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-29)
28	127/2024	02.01.2024	WP (C) - 41688/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-4	(Seat No-37)
29	128/2024	02.01.2024	BLAPL-14074/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-02	BAIL-1	(Seat No-1)

30	1/2024	02.01.2024	WP (C) - 33753/2020	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-02-15	WRIT BRANCH- 8	(Seat No-42)
31	2/2024	02.01.2024	WP (C) - 28813/2021	SUNNY CHHABRA	GENE RAL		Order Dtd. 2021-09-22	WRIT BRANCH (DIVISION BENCH)	(Seat No- 107)
32	3/2024	02.01.2024	WP (C) - 15180/2019	SANJAY KUMAR BEHERA	GENE RAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 116)
33	4/2024	02.01.2024	WP (C) - 14549/2020	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2020-06-29	WRIT BRANCH- 2	(Seat No-7)
34	5/2024	02.01.2024	WP (C) - 27453/2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-09-14	WRIT BRANCH- 6	(Seat No-26)
35	6/2024	02.01.2024	WPC (OAC) - 899/2018	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-09-14	OA Branch	(Seat No-1)
36	7/2024	02.01.2024	WP (C) - 4694/2021	SANJAY KUMAR BEHERA	GENE RAL			WRIT BRANCH- 7	(Seat No-48)
37	8/2024	02.01.2024	WA- 959/2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-05	WRIT APPEAL	(Seat No-2)
38	9/2024	02.01.2024	WP (C) - 23522/2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-11-01	WRIT BRANCH- 7	(Seat No-44)
39	10/2024	02.01.2024	WP (C) - 27453/2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-09-14	WRIT BRANCH- 6	(Seat No-26)
40	11/2024	02.01.2024	WP (C) - 27453/2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-09-14	WRIT BRANCH- 6	(Seat No-26)
41	12/2024	02.01.2024	WP (C) - 14549/2020	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2020-06-29	WRIT BRANCH- 2	(Seat No-7)
42	13/2024	02.01.2024	WA- 2792/2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-12	WRIT APPEAL	(Seat No-1)
43	14/2024	02.01.2024	WP (C) - 4694/2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2021-02-10	WRIT BRANCH- 7	(Seat No-48)
44	17/2024	02.01.2024	WP (C) - 12490/2014	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-05-04	WRIT BRANCH- 6	(Seat No-35)
45	18/2024	02.01.2024	MACA- 401/2021	SANJUKTA RANASINGH	GENE RAL		Judgement Dtd. 2023- 12-13	MISC. APPEAL SEC.	(Seat No-4)
46	19/2024	02.01.2024	MACA- 401/2021	SANJUKTA RANASINGH	GENE RAL		Order Dtd. 2023-12-13	MISC. APPEAL SEC.	(Seat No-4)

47	20/2024	02.01.2024	WP (C) - 23522/202 2	STATE OF ODISHA	GENE RAL		Order Dtd. 2022-11-01	WRIT BRANCH- 7	(Seat No-44)
48	21/2024	02.01.2024	WA- 1779/2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No-7)
49	22/2024	02.01.2024	WP (C) - 30468/202 1	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-04-13	WRIT BRANCH- 8	(Seat No-41)
50	23/2024	02.01.2024	WP (C) - 15180/201 9	SANJAYA KU BEHERA	GENE RAL		Order Dtd. 2022-08-04	WRIT BRANCH (DIVISION BENCH)	(Seat No- 116)
51	25/2024	02.01.2024	WP (C) - 30478/202 1	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-04-13	WRIT BRANCH- 8	(Seat No-41)
52	26/2024	02.01.2024	WP (C) - 30326/202 1	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-04-13	WRIT BRANCH- 7	(Seat No-5)
53	27/2024	02.01.2024	WPC (OA) - 151/2012	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-12-21	OA Branch	(Seat No-1)
54	29/2024	02.01.2024	WP (C) - 27703/202 1	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-04-13	WRIT BRANCH- 4	(Seat No-27)
55	30/2024	02.01.2024	WP (C) - 30492/202 1	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-04-13	WRIT BRANCH- 8	(Seat No-41)
56	31/2024	02.01.2024	WP (C) - 30436/202 1	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-04-13	WRIT BRANCH- 8	(Seat No-41)
57	32/2024	02.01.2024	WP (C) - 33753/202 0	STATE OF ODISHA	GENE RAL		Order Dtd. 2023-02-15	WRIT BRANCH- 8	(Seat No-42)
58	33/2024	02.01.2024	WP (C) - 5468/2016	SUNNY CHHABRA	GENE RAL		Petition With Annexures	WRIT BRANCH- 7	(Seat No-10)
59	36/2024	02.01.2024	JCRLA- 69/2017	BISWAJIT DAS	GENE RAL		Judgement Dtd. 2023- 11-01	CRIMINAL APPEAL	(Seat No-5)
60	37/2024	02.01.2024	WA- 276/2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-5)
61	39/2024	02.01.2024	WPC (OAC) - 2669/2008	STATE OF ODISHA	GENE RAL		Order Dtd. 2022-10-27	OA Branch	(Seat No-1)
62	40/2024	02.01.2024	WP (C) - 22410/201 5	C.K.NAYAK	GENE RAL		PetitionAnne xure,	WRIT BRANCH- 7	(Seat No-15)
63	41/2024	02.01.2024	WPC (OAC) - 1600/2016	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2022-09-06	OA Branch	(Seat No-1)

64	42/2024	02.01.2024	WP (C) - 8801/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH-3	(Seat No-13)
65	43/2024	02.01.2024	WPC (OAC) - 899/2018	STATE OF ODISHA	GENERAL		Order Dtd. 2022-09-14	OA Branch	(Seat No-1)
66	44/2024	02.01.2024	WPC (OAC) - 3245/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-13	OA Branch	(Seat No-1)
67	45/2024	02.01.2024	WP (C) - 35836/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-11-30	WRIT BRANCH-8	(Seat No-39)
68	46/2024	02.01.2024	WPC (OAC) - 2529/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-04-11	OA Branch	(Seat No-1)
69	47/2024	02.01.2024	WPC (OAC) - 696/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-04-22	OA Branch	(Seat No-1)
70	84/2024	02.01.2024	WP (C) - 34172/2022	STATE OF ORISSA	GENERAL		Order Dtd. 2022-12-15	WRIT BRANCH-1	(Seat No-2)
71	85/2024	02.01.2024	WA-1479/2023	STATE OF ODISHA	GENERAL		Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-1)
72	86/2024	02.01.2024	WA-1485/2023	STATE OF ODISHA	GENERAL		Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-1)
73	87/2024	02.01.2024	WA-491/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Seat No-1)
74	88/2024	02.01.2024	WA-1495/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No-1)
75	89/2024	02.01.2024	WA-1473/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No-1)
76	90/2024	02.01.2024	WA-1326/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-17	WRIT APPEAL	(Seat No-1)
77	95/2024	02.01.2024	ABLAPL-15164/2023	KISHORE CHANDRA KAR	GENERAL		Order Dtd. 2024-01-02	BAIL-1	(Seat No-1)
78	96/2024	02.01.2024	TRP (C) - 291/2023	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2023-11-10	M.J.C.	(Seat No-6)
79	97/2024	02.01.2024	BLAPL-13674/2023	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-01-02	BAIL-2	(Seat No-7)
80	98/2024	02.01.2024	WP (C) - 4605/2014	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2014-12-03		(Seat No-7)
81	99/2024	02.01.2024	WP (C) - 42166/2023	RASMITA ROUSTRAY	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-1	(Seat No-3)
82	100/2024	02.01.2024	WP (C) - 42169/2023	RASMITA ROUSTRAY	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-1	(Seat No-3)

83	101/2024	02.01.2024	WP (C) - 41038/2023	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-6	(Seat No-35)
84	107/2024	02.01.2024	WP (C) - 41306/2023	K. DANG	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-1	(Seat No-2)
85	129/2024	02.01.2024	ABLAPL-12616/2023	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-01-02		(Seat No-2)
86	130/2024	02.01.2024	BLAPL-13842/2023	BASUDEV BARIK	GENERAL		Order Dtd. 2024-01-02	BAIL-1	(Seat No-6)
87	131/2024	02.01.2024	WP (C) - 18668/2023	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2023-06-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
88	132/2024	02.01.2024	ABLAPL-14748/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2023-12-18	BAIL-2	(Seat No-11)
89	133/2024	02.01.2024	BLAPL-14431/2023	GITANJALI PADHI	GENERAL		Order Dtd. 2024-01-02	BAIL-2	(Seat No-9)
90	134/2024	02.01.2024	WA-1315/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-1)
91	48/2024	02.01.2024	ABLAPL-3380/2021	L PANDA	GENERAL		Order Dtd. 2022-08-05	BAIL-2	(Seat No-16)
92	49/2024	02.01.2024	ABLAPL-3355/2021	L PANDA	GENERAL		Order Dtd. 2022-08-05	BAIL-2	(Seat No-16)
93	51/2024	02.01.2024	FAO-497/2017	A SUNDARAY	GENERAL		Order Dtd. 2023-04-24	MISC. APPEAL SEC.	(Seat No-8)
94	52/2024	02.01.2024	FAO-70/2005	A SUNDARAY	GENERAL		Order Dtd. 2023-03-10	MISC. APPEAL SEC.	(Seat No-2)
95	53/2024	02.01.2024	FAO-498/2017	A SUNDARAY	GENERAL		Order Dtd. 2023-06-28	MISC. APPEAL SEC.	(Seat No-8)
96	54/2024	02.01.2024	FAO-66/2005	A SUNDARAY	GENERAL		Order Dtd. 2018-12-31	MISC. APPEAL SEC.	(Seat No-2)
97	55/2024	02.01.2024	FAO-163/2021	K K NATH	GENERAL		Order Dtd. 2023-12-19	MISC. APPEAL SEC.	(Seat No-5)
98	56/2024	02.01.2024	FA-196/1996	A SUNDARAY	GENERAL		Order Dtd. 2014-08-27		(Seat No-5)
99	57/2024	02.01.2024	FA-202/1996	A SUNDARAY	GENERAL		Order Dtd. 1999-03-18		(Seat No-5)
100	58/2024	02.01.2024	FA-234/1995	A SUNDARAY	GENERAL		Order Dtd. 2009-10-16		(Seat No-5)
101	59/2024	02.01.2024	FA-19/1995	A SUNDARAY	GENERAL		Order Dtd. 1999-02-16		(Seat No-5)
102	60/2024	02.01.2024	FA-133/2000	A SUNDARAY	GENERAL		Order Dtd. 2014-08-21		(Seat No-5)

103	61/2024	02.01.2024	FA-238/1995	A SUNDARAY	GENERAL		Order Dtd. 1999-02-16		(Seat No-5)
104	62/2024	02.01.2024	FA-394/1994	A SUNDARAY	GENERAL		Order Dtd. 1999-02-16		(Seat No-5)
105	63/2024	02.01.2024	FA-393/1994	A SUNDARAY	GENERAL		Order Dtd. 1999-02-16		(Seat No-5)
106	64/2024	02.01.2024	FA-236/1995	A SUNDARAY	GENERAL		Order Dtd. 1999-02-16		(Seat No-5)
107	65/2024	02.01.2024	FA-233/1995	A SUNDARAY	GENERAL		Order Dtd. 1995-01-25		(Seat No-5)
108	66/2024	02.01.2024	FA-420/1994	A SUNDARAY	GENERAL		Order Dtd. 1999-02-16		(Seat No-5)
109	67/2024	02.01.2024	FA-390/1994	A SUNDARAY	GENERAL		Order Dtd. 1999-02-16		(Seat No-5)
110	68/2024	02.01.2024	FA-389/1994	A SUNDARAY	GENERAL		Order Dtd. 2014-09-02		(Seat No-5)
111	69/2024	02.01.2024	FA-237/1995	A SUNDARAY	GENERAL		Order Dtd. 2021-12-22	FIRST APPEAL	(Seat No-4)
112	70/2024	02.01.2024	FA-289/1995	A SUNDARAY	GENERAL		Order Dtd. 2007-12-12		(Seat No-4)
113	71/2024	02.01.2024	FA-422/1994	A SUNDARAY	GENERAL		Order Dtd. 1998-12-16		(Seat No-4)
114	72/2024	02.01.2024	FA-232/1995	A SUNDARAY	GENERAL		Order Dtd. 2014-08-20		(Seat No-4)
115	73/2024	02.01.2024	CRLMC-3400/2023	S BARIK	GENERAL		Order Dtd. 2023-12-09	CRIMINAL MISC	(Seat No-3)
116	74/2024	02.01.2024	WP (C) - 23395/2022	R K NAYAK	GENERAL		Order Dtd. 2022-10-19	WRIT BRANCH-4	(Seat No-38)
117	75/2024	02.01.2024	WP (C) - 3545/2008	B L MISHRA	GENERAL		Order Dtd. 2023-01-04	WRIT BRANCH-3	(Seat No-33)
118	76/2024	02.01.2024	OJC-3839/2002	P K BARIK	GENERAL		Order Dtd. 2023-10-07	WRIT BRANCH-4	(Seat No-27)
119	77/2024	02.01.2024	ABLAPL-7335/2023	K P BEHERA	GENERAL		Order Dtd. 2023-08-22 Petition, Annexure,	BAIL-2	(Seat No-8)
120	78/2024	02.01.2024	CRLREV-81/2017	A K SARANGI	GENERAL		Order Dtd. 2019-04-15 Petition, Annexure,		(Seat No-8)
121	79/2024	02.01.2024	WP (C) - 22681/2017	S B UDGOTA	GENERAL		Petition Annexure,		(Seat No-8)
122	80/2024	02.01.2024	CMP-1217/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-1	(Seat No-49)

123	81/2024	02.01.2024	OJC-11483/1996	P K MOHANTY	GENERAL		PetitionAnnexure,	WRIT BRANCH-3	(Seat No-12)
124	82/2024	02.01.2024	ABLAPL-2506/2023	M K PANI	GENERAL		Entire Order	BAIL-2	(Seat No-7)
125	83/2024	02.01.2024	ABLAPL-12924/2023	P K MISHRA	GENERAL		Order Dtd. 2023-12-18	BAIL-1	(Seat No-2)
126	93/2024	02.01.2024	ABLAPL-8279/2021	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2022-07-25	BAIL-2	(Seat No-16)
127	113/2024	02.01.2024	RVWPET-216/2023	A. JENA	GENERAL		Order Dtd. 2023-12-14		(Seat No-16)
128	116/2024	02.01.2024	ABLAPL-16644/2022	R.MUDULI	GENERAL		PetitionAnnexure,Affidavit,	BAIL-2	(Seat No-12)